

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/91/6075/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sutham Das,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati the 14<sup>th</sup> October, 2019.

Sub: **Civil vacation.**

Ref:- Your letter No.DJDH/2963/19, dtd. 01.10.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the Civil Court vacation for 14 (fourteen) days w.e.f. 05.10.2019 to 18.10.2019 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 04.10.2019 till the morning of 19.10.2019, as prayed for. The Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

6077  
**Memo NO.HC.VII-21/91/6076-A dated 14.10.19**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The System Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

